

21st August, 2002

Notification No. 54/2002-Customs (N.T)

In exercise of the powers conferred by sub-section (1) of section 4 of the Customs Act, 1962 (52 of 1962), the Central Board of Excise and Customs hereby appoints the Commissioner of Customs (General), New Custom House, New Delhi to act as Commissioner of Customs, Inland Container Depot, Tughlakabad, New Delhi, Commissioner of Customs, Air Cargo Unit, New Custom House, New Delhi, Commissioner of Customs, Custom House, Kolkata, and Commissioner of Customs, Air Cargo Complex, Kolkata for the purpose of adjudicating the Show Cause Notice pertaining to M/s. Chandna Impex Private Limited and Others, 59, Arakashan Road, Paharganj, New Delhi issued vide DRI.F.No.23/72-2000-DZU/Pt.II-4597, dated the 16th May, 2001 by the Additional Director General, Directorate of Revenue Intelligence, Delhi Zonal Unit, B-4, 6th Floor, Paryavaran Bhavan, C.G.O. Complex, Lodhi Road, New Delhi

D.S.Garbyal
Under Secretary to the Government of India

F.NO.437/8/2002-CUS.IV